GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.1684

TO BE ANSWERED ON FRIDAY THE 25TH NOVEMBER, 2016 AGRAHAYANA 4, 1938 (SAKA)

TAXES CESS ON PETROL AND DIESEL

1684. SHRI P.C. GADDIGOUDAR: SHRI B.N. CHANDRAPPA:

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been an increase in the taxes/cess on petrol and diesel:
- (b) if so, the details thereof during the last three years and current year;
- (c) whether the increase in the taxes and cess on the said products has an impact on subsidy disbursed to the oil companies; and
- (d) if so, the details thereof along with the subsidy disbursed to oil companies during the last three years and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Changes made in the Basic Excise Duty (BED) on petrol and diesel (both branded and unbranded) during the last 3 years, are as under:

Petroleum product		Petrol [Rs./litre]		Diesel [Rs./litre]	
Notification		Unbranded	Branded	Unbranded	Branded
No.12/2014-CE 11.07.2014	dated	-	(-5.15)	-	-
No.22/2014-CE 12.11.2014	dated	1.50	1.50	1.50	1.50
No.24/2014-CE 02.12.2014	dated	2.25	2.25	1.00	1.00
No.1/2015-CE 01.01.2015	dated	2.00	2.00	2.00	2.00
No.3/2015-CE 16.01.2015	dated	2.00	2.00	2.00	2.00
No.12/2015-CE 01.03.2015	dated	(-3.49)	(-3.46)	(-3.70)	(-3.63)
No.43/2015-CE 06.11.2015	dated	1.60	1.60	0.40	0.40
No.46/2015-CE 16.12.2015	dated	0.30	0.30	1.17	1.17
No.1/2016-CE 01.01.2016	dated	0.37	0.37	2.00	2.00
No.2/2016-CE 15.01.2016	dated	0.75	0.75	2.00	2.00
No.4/2016-CE 30.01.2015	dated	1.00	1.00	1.50	1.50

Note: In Budget 2015-16, the following changes were effected:

- (i) The effective rate of additional duty of excise (AED), commonly known as Road Cess, was increased from Rs.2 per litre to Rs.6 per litre on both petrol and diesel while simultaneously reducing the BED by Rs.4 per litre.
- (ii) Education Cess and Secondary and Higher Education Cess levied on excisable goods, including petrol and diesel, were exempted. On this count, BED on petrol and diesel were suitably revised.

(c) & (d): The total subsidy/ under recovery on petroleum products since 2013-14 is as under:

Particulars	F.Y.	F.Y.	F.Y.	H1
	2013-14	2014-15	2015-16	2016-17
Diesel	62,837	10,935	0	0
PDS	31,255	24,804	11,496	4,123
Kerosene		·		
Domestic	52,247	40,569	16,074	4,557
LPG				
Total	1,46,339	76,308	27,570	8,680
